

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A. 16/94

Monday, this the 24th day of January, 1994

CORAM

HON'BLE MR JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN
HON'BLE MR PV VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

Prasad K. G.
Assistant Yard Master
Southern Railway
Irumpuram

.. Applicant

(By Mr P Sivan Pillai, Advocate)

Vs.

- 1 The Divisional Railway Manager
Southern Railway, Trivandrum.
- 2 The Divisional Personnel Officer,
Southern Railway, Trivandrum.
- 3 The Divisional Operating Manager
Southern Railway, Trivandrum. .. Respondents

(By Mr Thomas Mathew Nellimootil, Advocate)

O R D E R

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN

Applicant seeks re-transfer, to the post of Goods
Guard on which post he holds a lien. He has made Annexure A1
representation for the same relief, and according to him
his request is justified in the light of r.15(b) of the
Fundamental Rules.

2 We direct second respondent to pass appropriate
orders on Annexure A1, within one month from to-day and
communicate the same to applicant.

3 Application is disposed of. No costs.


PV VENKATAKRISHNAN
ADMINISTRATIVE MEMBER


CHETTUR SANKARAN NAIR(J)
VICE CHAIRMAN